

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 25
TO BE ANSWERED ON THE 1ST DECEMBER, 2015

NATIONAL CROP INSURANCE PROGRAMME

*25. SHRIMATI SUPRIYA SULE:
PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has recently reviewed the implementation of the National Crop Insurance Programme (NCIP) in the country and if so, the outcome thereof;
- (b) whether several deficiencies have been identified during the review of the programme and if so, the corrective measures initiated by the Government in this regard;
- (c) the number of farmers benefitted under the programme during the last one year in each State/UT; and
- (d) the steps taken/proposed to be taken by the Government to make the programme more effective?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI RADHA MOHAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 25 DUE FOR REPLY ON 1ST DECEMBER, 2015.

(a) & (b): Improvement in crop insurance schemes to make these more scientific in order to better serve the interests of the farmers, is a continuous process and steps are taken in this regard by the Government from time to time. Government has reviewed the existing National Crop Insurance Programme (NCIP) in consultation with various stakeholders including State Governments in order to improve NCIP. Following issues have been identified in the Modified National Agricultural Insurance Scheme (MNAIS) and Weather Based Crop Insurance Scheme (WBCIS) components of NCIP:-

- i) Increase in the farmers' share of premium.
- ii) Reduction of Sum Insured due to capping on actuarial premium under MNAIS and WBCIS.
- iii) Increase in number of Crop Cutting Experiments.
- iv) High Variability in premium rate between neighboring districts under MNAIS.
- v) Higher premium in districts having high risk.
- vi) Difficulties faced by States in allocation of districts/areas to insurance companies.

In view of the above, Government has initiated the process of modification of the existing Crop Insurance Schemes.

(c): State-wise details of number of farmers benefitted under the Crop Insurance programme during the last one year is **Annexed**.

(d): Continued efforts are being made to make the scheme more beneficial and effective for farmers by reviewing the schemes from time to time and incorporation of farmer friendly features. Concerned agencies of State Governments in coordination with the insurance companies create awareness among farmers through publicity of Crop Insurance Schemes. The salient activities under awareness campaign includes the publicity of benefits of the scheme through advertisements in leading National/local News Papers, telecast through audio-visual media, distribution of pamphlets, participation in agriculture fairs / melas / ghosti and organization of workshops / trainings and sending SMSes through Kisan Portal etc. A new portal of Crop Insurance has also been launched through which premium applicable to farmers' crop can be calculated.

State Wise No. of Farmers Insured and Benefitted under NCIP							
ALL COMPANIES FOR THE YEAR 2014-15							
SEASON	STATE	WBCIS		MNAIS		TOTAL	
		NO. OF FARMERS INSURED	NO. OF FARMERS BENEFITTED	NO. OF FARMERS INSURED	NO. OF FARMERS BENEFITTED	NO. OF FARMERS INSURED	NO. OF FARMERS BENEFITTED
Kharif 2014	Andhra Pradesh	93390	78158	167574	16401	260964	94559
	A&N Island			686	175	686	175
	Assam	21758	20689			21758	20689
	Bihar	1850302	1582408	447997	30010	2298299	1612418
	Chhatisgarh	974199	590731			974199	590731
	Goa			155	0	155	0
	Himachal Pradesh	856	856			856	856
	Jammu & Kashmir	1364	1364			1364	1364
	Jharkhand	158589	158589	35334	938	193923	159527
	Karnataka	169025	119260	906617	311986	1075642	431246
	Kerala	17897	12908	6545	1367	24442	14275
	Madhya Pradesh	68122	68122			68122	68122
	Maharashtra	1291123	1173967			1291123	1173967
	Rajasthan	3300321	2695536	2565676	896582	5865997	3592118
	Tamil Nadu			44817	Claims under Process	44817	
	Telangana	69507	68721			69507	68721
	Uttar Pradesh	120392	120392	618203	176063	738595	296455
	Uttarakhand	34179	30990	23725	4105	57904	35095
	West Bengal	2707	Claims under Process	1079087	132346	1081794	132346
	TOTAL	8173731	6722691	5896416	1569973	14070147	8292664
Rabi 2014-15	Andhra Pradesh	3224	Claims under Process	98809	5937	102033	5937
	Andaman & Nicobar			97	9	97	9
	Assam	1593	505			1593	505
	Goa			5	0	5	0
	Haryana	22	7			22	7
	Himachal Pradesh	98159	93357			98159	93357
	Jammu & Kashmir					0	0
	Karnataka	5746	5282	31953	6125	37699	11407
	Kerala	11605	9807	13359	27	24964	9834
	Madhya Pradesh	100649	97413			100649	97413
	Maharashtra	133671	97676			133671	97676
	Rajasthan	2551937	2417623	1468794	602927	4020731	3020550
	Telangana	1031	Claims under Process	700585	Claims under Process	701616	Claims under Process
	Uttar Pradesh	164128	158056	869867	711917	1033995	869973
	Uttarakhand	7067	6944	14262	10094	21329	17038
	West Bengal	701	Claims under Process			701	Claims under Process
TOTAL	3079533	2886670	3197731	1337036	6277264	4223706	
Grand Total	11253264	9609361	9094147	2907009	20347411	12516370	
